

**IN THE COURT OF SHRI ANIL KUMAR SISODIA, LD. SPL. JUDGE (CBI) (PC ACT)**

**ROUSE AVENUE DISTRICT COURTS, DDU MARG, NEW DELHI**

**CAUSE LIST FOR MATTERS TAKEN UP THROUGH VIDEO CONFERENCE DATED 07.10.2020**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>CASE TITLE</b>	<b>PURPOSE</b>	<b>TIMING</b>
1.	361/2019	CBI VS M C SINGHAL & ORS.	CHARGE	10.30 AM
2	2/2019	CBI VS M K MENON & ORS.	FA	10.35 AM

NOTE : In case of any query, Sh. Mukesh Sharma, Reader in the Court of Shri Anil Kumar Sisodia, Ld. Spl. Judge (CBI) (PC Act), who shall host the video conference, may be contacted on Mobile No. 9910141266.